



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.08.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 27.08.2024 are as follows. The next date of Hearing in the matters is 23.09.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 22 of 2022 (PH)	Ameet Khandelwal Vs. Smt. Pooja Goela Ors. With	Sandeep Bajaj	Kumar Anurag Singh Chandrasekhar A. Chakalabbi- R3
2.	Comp. App. (AT) No. 23 of 2022 (PH)	Ameet Khandelwal Vs. Smt. Pooja Goela Ors. With	Sandeep Bajaj	Zain A Khan Dilsheen Kaur-R1 Chandrasekhar A. Chakalabbi- R3
3.	Contempt Case (AT) No. 23 of 2023 in Comp. App. (AT) No. 22 of 2022 (PH)	Ameet Khandelwal Vs. Pooja Goela & Ors.	Sandeep Bajaj	Chandrasekhar A. Chakalabbi Varnik Kundaliya-R3

By order of Hon'ble Chairperson
-Sd/-
Registrar